



**HIGH COURT OF SIKKIM
GANGTOK**

No. 32/Judl./HCS

Date: 08.07.2024

NOTIFICATION

It is hereby notified that the Vacation Court during the Special (*Monsoon*) Vacation w.e.f. 10.07.2024 to 26.07.2024 will be available only in extremely urgent matters, subject to the discretion of the Hon'ble, the Chief Justice.

By Order.

Sd/-
(Sonam D. Wangdi)
REGISTRAR

Memo No.:4806-4832/Judl./HCS

Dated: 08.07.2024

Copy to:

1. The Registrar General, High Court of Sikkim
2. The Registrar (Judicial Service), High Court of Sikkim
3. The Central Project Co-ordinator, eCourts Project, High Court of Sikkim.
4. The Additional Registrar-cum- Principal Private Secretary to Hon'ble the Chief Justice.
5. The Additional Registrar-cum-Private Secretary to Hon'ble Judge.
6. The Joint Registrar (IT)-cum- Protocol Officer.
7. The Deputy Registrar-cum-Private Secretary to Hon'ble Judge.
8. Reader to Hon'ble the Chief Justice/Hon'ble Judges.
9. The Advocate General, Office of the Advocate General, Gangtok
10. The Additional Advocate General, Office of the Advocate General, Gangtok.
11. All District & Sessions Judge
12. The Legal Remembrancer-Cum-Secretary, Legal Parliamentary Affairs Department, Government of Sikkim

13. The Member Secretary, Sikkim State Legal Services Authority
14. The Director, Sikkim Judicial Academy
15. The Deputy Director, Sikkim Judicial Academy
16. All Chief Judicial Magistrate-cum-Civil Judge (SD)
17. All Civil Judge-Cum-Judicial Magistrates
18. The President, Bar Association of Sikkim (High Court and Subordinate Courts), Gangtok
19. The President, Bar Association of Sikkim, Gangtok
20. The President, Namchi Bar Association, Namchi
21. The Deputy Solicitor General of India, Gangtok
22. All Section In-charge, High Court of Sikkim
23. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim
24. Notice Board
25. Guard file and
26. File.



Mansel
08/07/2024
Deputy Registrar (Judicial)